

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
DEMANDS OF CHHATTISGARH UNDER PDS

67

SHRI SHREEGOPAL VYAS

Will the Minister of COALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether demands of Chhattisgarh for rice and wheat for APL, redetermination of BPL, foodgrain allocation for welfare organisations and doing away with reduction of kerosene have been met;
- (b) if so, the details thereof; and
- (c) if not, the future plan in that regard?

ANSWER

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI SHARAD PAWAR)

(a),(b) & (c):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. 67 DUE FOR ANSWER ON 12.11.2010 IN THE RAJYA SABHA.

(a) to (c): Government of India is presently making allocation of foodgrains @ 35 kg per family per month to BPL families on the basis of 1993-94 poverty estimates of Planning Commission and March 2000 population estimates of the Registrar General of India. To take care of additional BPL families as per March 2010 population, the Government of India has released a total quantity of 25 lakh tons of foodgrains to all States/UTs in September 2010 for distribution to BPL families for six months upto March 2011. 67,256 tons of rice and 4,636 tons of wheat was allocated for distribution to BPL families at BPL issue price in Chhattisgarh for six months upto March 2011.

The allocations for APL category are made to all the States/UTs, including Chhattisgarh depending upon the availability of foodgrains in the Central Pool and past offtake. Presently, these allocations of foodgrains range between 15 and 35 kg per family per month in different States/UTs. Keeping in view the request received from the State and availability of stocks in the Central Pool, the Government has made following additional allocations to the State:

(i) 24,004 tons of wheat and 50,983 tons of rice was allocated as Special adhoc allocation to Chhattisgarh on 19-5-2010 for all accepted number of families, including APL families, under TPDS at subsidized price of Rs.8.45 per kg for wheat and Rs.11.85 per kg for rice. Subsequently, based on the request of the State Government, an equal quantity of rice and wheat was allocated at the same price to Chhattisgarh on 22-7-2010.

(ii) 45,648 tons of rice and 30,432 tons of wheat was allocated on 2nd August 2010 to Chhattisgarh increasing existing monthly APL allocation from 10 to 15kg per family from August 2010 for six months. Foodgrain allocation for welfare institutions/organisations are made to the States based on Utilisation Certificate furnished by them for the allocations made for the previous years. Based on the above, allocations of foodgrains initially for the first six months of 2010-11 have been made to Chhattisgarh.

No reduction of PDS SKO quota for the State of Chhattisgarh has been made since 2004-05 even though the LPG consumers have increased from 8.12 lakh to 11.92 lakh during the period. However, PDS SKO has been reduced by 409 KL for the State of Chhattisgarh on account of lapsed quantity of PDS Kerosene by the States/UTs during the 1st half of 2009-10.